GOVERNMENT OF INDIA MINISTRY OFHEAVY INDUSTRIES AND PUBLIC ENTERPRISES **RAJYA SABHA QUESTION NO09.11.2010 ANSWERED ON DISINVESTMENT OF PSUS** Shri

107

D. Raja

Will the Minister of COALCOALCOALCOALHEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :-

(a)whether it is a fact that Government has decided to disinvest the Government equity in a number of Public Sector Undertakings (PSUs) during the current financial year; and

(b)if so, the details of the proposed percentage of the disinvestment and the name of the PSUs?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI ARUN YADAV)

(a) Yes, Sir.

(b) In the current financial year, the Government has already disinvested a part of its shareholding in the following Central Public Sector Enterprises (CPSEs):-

Name of the CPSE % of disinvestment SJVN Ltd. 10.03% of pre-issue paid up capital of the Company. Engineers India Ltd. 10% of pre-issue paid up capital of the Company Coal India Ltd. 10% of pre-issue paid up capital of the Company

In addition to above, the Government has decided to disinvest part of its shareholding in the following CPSEs during the current financial year 2010-11 as under:-

Name of the CPSE % of disinvestment Power Grid Corporation of India Ltd. 10% of pre-issue paid up capital of the company in conjunction with issue of fresh equity of 10% by the company. 10% of pre-issue paid up capital of the Hindustan Copper Ltd. company in conjunction with issue of fresh equity of 10% by the company. Steel Authority of India Ltd. 5% of pre-issue paid up capital of the company in conjunction with issue of fresh equity of 5% by the company. 10% of pre-issue paid up capital of the Manganese Ore India Ltd. company by Government of India in conjunction with 5% each of Government

of Maharashtra and Government of Madhya

Pradesh.

Shipping Corporation of India Ltd. 10% of pre issue paid up capital of the company in conjunction with the issue of

fresh equity of 10% by the company.